## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/158/2016 NAME OF THE PETITIONER(S) : Dr. K.K. Bhattacharya NAME OF THE RESPONDENT(S) : M/s Fruzyme Biotech India Pvt Ltd & 2 Others **UNDER SECTION** : 397/398 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM

1. S. SAPHIYANARAYANAN

counsel for Petitioner Phil

2. RMOORTHY.

**ORDER** 

Shri K Moorthy, counsel for petitioner present. Shri S Sathiyanarayanan, counsel for R1 to R3 present. Both the counsel prayed time for submitting arguments. Time enlarged at request. Put up on 07.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)